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**BEFORE THE ADJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**Inv. P 2/2018 in IA 419/2017 In C.P. (I.B) No. 40/7/NCLT/AHM/2017**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018**

Name of the Company: IDBI Bank Ltd.  
V/s.  
Essar Steel Ltd.

Section of the Companies Act: Section 60(5) of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Mihir Thakore, Sr. Adv with Mr. Umesh Shukla, Adv		R-2	Ganesh Mathur
2.	with Mr. Ganesh Mathur, Adv Per R-2			
	Sr. Adv Percy Koonra with Sachin Arora (Adv)		R-1	
3.	Sr. Adv. Mr. Sanjay Dapankar with Mr. Ashish Mukherjee, Adv. and Mr. Parth Shah, Adv.		Applicant	
4.	Ameyakumar, Advocate Sukriti Jainwal, Advocate I/b. M/s. Standard Amardesh Mangaldas & Co. for IDBI Bank			

**ORDER**

Learned Advocate Mr. Ameya Gokhale with Learned Advocate Ms. Sukriti Jaiswal present for IDBI Bank Interveners.

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Abhishek Mukherjee with Learned Advocate Mr. Parth Shah i/b Learned Advocate Mr. Sahil Shah present for Applicant. Learned Senior Advocate Mr. Percy Kavina with Learned Advocate Mr. Saurabh Amin present for Respondent No.1. Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Unmesh Shukla with Learned Advocate Mr. Gaurav Mathur present for Respondent No.2 in Inv P 2 of 2018.

Heard arguments of Learned Counsel for Respondent no. 1 and arguments of learned Counsel for Respondent no. 2.

Heard reply arguments of Learned Counsel for Applicant and Learned Counsel for Intervener.

Order reserved.

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 2nd day of February, 2018.